IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 301
(IB)-250(ND)/2017
New IA-371/2024

IN THE MATTER OF:
M/s. Shree Ram Lime Products Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. gee Ispat Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 05.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. ATUL CHATURVEDI**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant :
For the Respondent :
For the Liquidator : Adv. Pooja Bahry

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.02.2024.

Sd/-
(COURT OFFICER)